

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 27/RP/2016

**in
Petition No. 286/GT/2014**

Coram:

Shri Gireesh B. Pradhan, Chairperson

Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member

Dr. M.K. Iyer, Member

Date of Hearing: 15.9.2016

Date of Order: 22.9.2016

In the matter of

Review of Commission's order dated 31.5.2016 in Petition No. 286/GT/2014 regarding approval of generation tariff of Faridabad Gas Power Station, (431.586 MW) for the period from 1.4.2014 to 31.3.2019.

And in the matter of

In the matter of

NTPC Ltd
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110003

...Petitioner

Vs

Haryana Power Purchase Centre
Shakti Bhawan, Sector-IV,
Panchkula, Haryana-134109

...Respondent

Parties present:

Shri Ajay Dua, NTPC
Shri R. K. Sood, NTPC
Shri S.K. Jain, NTPC

Order

This application has been filed by the petitioner, NTPC, for review of order dated 31.5.2016 in Petition No. 286/GT/2014, whereby the Commission had determined the tariff of Faridabad Gas Power Station, (431.586 MW) for the period 2014-19 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.



2. Aggrieved by the said order dated 31.5.2016, the petitioner has filed review on the issue of “non consideration of the liquid fuel stock in the working capital.” The petition was heard on 2.8.2016 and the Commission by interim order dated 9.8.2016 had admitted the petition on the above issue.

3. During the hearing, the representative of the petitioner requested for permission to withdraw the petition with liberty to file separate application claiming the said relief. He further prayed for waiver of filing fees, in respect of the application to be filed.

4. In view of the submissions of the petitioner, the petition is disposed of as withdrawn. However, liberty is granted to the petitioner to file a separate petition claiming appropriate relief and the same will be considered in accordance with law. The fees deposited for the review petition shall be adjusted against the petition, if any, to be filed by the petitioner.

-Sd/-
(Dr. M.K.Iyer)
Member

-Sd/-
(A. S. Bakshi)
Member

-Sd/-
(A. K. Singhal)
Member

-Sd/-
(Gireesh B. Pradhan)
Chairperson

